

ITEM NO.50

COURT NO.6

SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No. 23016/2023

[Arising out of impugned final judgment and order dated 12-01-2023 in LPA No. 165/2021 passed by the High Court of Himachal Pradesh at Shimla]

THE STATE OF HIMACHAL PRADESH & ORS.

Petitioner(s)

VERSUS

SURAJMANI & ANR.

Respondent(s)

I. FOREST DEPARTMENT [AT 2.00 P.M.]

IA No. 85514/2024 - APPROPRIATE ORDERS/DIRECTIONS

WITH

Diary No(s). 7966/2023 (XIV)

(IA No.169470/2023-CONDONATION OF DELAY IN FILING and IA No.169471/2023-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

SLP(C) No. 6924/2024 (XIV)

SLP(C) No. 4135/2024 (XIV)

(IA No. 24857/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 7208/2024 (XIV)

(IA No. 54168/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 6080/2024 (XIV)

SLP(C) No. 4480/2024 (XIV)

SLP(C) No. 6895/2024 (XIV)

SLP(C) No. 7206/2024 (XIV)

SLP(C) No. 7203/2024 (XIV)

SLP(C) No. 6088/2024 (XIV)

SLP(C) No. 6082/2024 (XIV)

SLP (C) No. 23016/2023 etc.

SLP(C) No. 4606/2024 (XIV)
(IA No. 35891/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 24394/2023 (XIV)
(IA No. 197409/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

Diary No(s). 38639/2023 (XIV)
(IA No. 3977/2024 - CONDONATION OF DELAY IN FILING and IA No. 3978/2024 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

SLP(C) No. 6078/2024 (XIV)

SLP(C) No. 4621/2024 (XIV)

SLP(C) No. 4503/2024 (XIV)

SLP(C) No. 25604/2023 (XIV)

SLP(C) No. 10191/2024 (XIV)

SLP(C) No. 10216/2024 (XIV)

SLP(C) No. 10192/2024 (XIV)

Diary No(s). 49284/2023 (XIV)
(IA No. 142389/2024 - CONDONATION OF DELAY IN FILING and IA No. 142391/2024 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS and IA No. 142390/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No. 142388/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

Diary No(s). 365/2024 (XIV)
(IA No. 13861/2024 - CONDONATION OF DELAY IN FILING

SLP(C) No. 3049/2024 (XIV)

SLP(C) No. 4015/2024 (XIV)

SLP(C) No. 4617/2024 (XIV)

Diary No(s). 11949/2024 (XIV)
(IA No. 144131/2024 - CONDONATION OF DELAY IN FILING and IA No. 144132/2024 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

Diary No(s). 15613/2024 (XIV)
(IA No. 112007/2024 - CONDONATION OF DELAY IN FILING

Diary No(s). 25088/2024 (XIV)

[IA No. 165503/2024 - CONDONATION OF DELAY IN FILING and IA No. 165504/2024 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

Diary No(s). 15041/2024 (XIV)
(IA No.177634/2024-CONDONATION OF DELAY IN FILING and IA No.177635/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.177636/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

Diary No(s). 31864/2024 (XIV)
(FOR ADMISSION and I.R. and IA No.177055/2024-CONDONATION OF DELAY IN FILING

Diary No(s). 32806/2024 (XIV)
(FOR ADMISSION and I.R. and IA No.176166/2024-CONDONATION OF DELAY IN FILING

Diary No(s). 16468/2024 (XIV)
(IA No.177352/2024-CONDONATION OF DELAY IN FILING and IA No.177355/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

Diary No(s). 19985/2024 (XIV)
(IA No.178871/2024-CONDONATION OF DELAY IN FILING and IA No.178872/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

Diary No(s). 13274/2024 (XIV)
(IA No.176451/2024-CONDONATION OF DELAY IN FILING and IA No.176449/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

Diary No(s). 19175/2024 (XIV)
(IA No.175727/2024-CONDONATION OF DELAY IN FILING and IA No.175728/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

Diary No(s). 19413/2024 (XIV)
(IA No.179234/2024-CONDONATION OF DELAY IN FILING and IA No.179237/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

Diary No(s). 19427/2024 (XIV)
(IA No.186079/2024-CONDONATION OF DELAY IN FILING and IA No.186115/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

Diary No(s). 31703/2024 (XIV)
(IA No.180768/2024-CONDONATION OF DELAY IN FILING

Diary No(s). 31726/2024 (XIV)
(IA No.185587/2024-CONDONATION OF DELAY IN FILING

Diary No(s). 31827/2024 (XIV)
(IA No.183801/2024-CONDONATION OF DELAY IN FILING

Diary No(s). 15140/2024 (XIV)
(IA No.181085/2024-CONDONATION OF DELAY IN FILING and IA
No.181087/2024-CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS and IA No.181084/2024-PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

Diary No(s). 16470/2024 (XIV)
(IA No.177478/2024-CONDONATION OF DELAY IN FILING and IA
No.177479/2024-CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS

Diary No(s). 18867/2024 (XIV)
(IA No.177151/2024-CONDONATION OF DELAY IN FILING and IA
No.177152/2024-CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS

Diary No(s). 18868/2024 (XIV)
(IA No.177298/2024-CONDONATION OF DELAY IN FILING and IA
No.177300/2024-CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS

Diary No(s). 18871/2024 (XIV)
(IA No.178993/2024-CONDONATION OF DELAY IN FILING and IA
No.178994/2024-CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS

Diary No(s). 19168/2024 (XIV)
(IA No.175878/2024-CONDONATION OF DELAY IN FILING and IA
No.175879/2024-CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS

Diary No(s). 19178/2024 (XIV)
(IA No.177389/2024-CONDONATION OF DELAY IN FILING and IA
No.177391/2024-CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS

Diary No(s). 19181/2024 (XIV)
(IA No.177532/2024-CONDONATION OF DELAY IN FILING and IA
No.177534/2024-CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS

Diary No(s). 19975/2024 (XIV)
(IA No.179022/2024-CONDONATION OF DELAY IN FILING and IA
No.179023/2024-CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS

SLP (C) No. 23016/2023 etc.

Diary No(s). 19977/2024 (XIV)
(FOR ADMISSION and I.R. and IA No.178809/2024-CONDONATION OF DELAY IN FILING and IA No.178811/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

Diary No(s). 19987/2024 (XIV)
(IA No.177052/2024-CONDONATION OF DELAY IN FILING and IA No.177054/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.177056/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

Diary No(s). 24694/2024 (XIV)
(IA No.176467/2024-CONDONATION OF DELAY IN FILING and IA No.176464/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.176468/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

Diary No(s). 18781/2024 (XIV)
(IA No.187138/2024-CONDONATION OF DELAY IN FILING and IA No.187140/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS and IA No.187135/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 22401/2024 (XIV)

SLP(C) No. 22403/2024 (XIV)

SLP(C) No. 22388-22398/2024 (XIV)

SLP(C) No. 22402/2024 (XIV)

SLP(C) No. 22400/2024 (XIV)

SLP(C) No. 22399/2024 (XIV)

Diary No(s). 39202/2024 (XIV)
(FOR ADMISSION and I.R. and IA No.211631/2024-CONDONATION OF DELAY IN FILING and IA No.211632/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

Diary No(s). 35278/2024 (XIV)
(IA No.203532/2024-CONDONATION OF DELAY IN FILING and IA No.203533/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

Diary No(s). 16857/2024 (XIV)

Diary No(s). 32821/2024 (XIV)
(IA No.204000/2024-CONDONATION OF DELAY IN FILING and IA No.204001/2024-CONDONATION OF DELAY IN REFILING / CURING THE

DEFECTS

**Diary No(s). 39912/2024 (XIV)
(IA No.224706/2024-CONDONATION OF DELAY IN FILING**

**Diary No(s). 40177/2024 (XIV)
(IA No. 223893/2024 - CONDONATION OF DELAY IN FILING and IA No.
223892/2024 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES**

**Diary No(s). 16011/2024 (XIV)
(IA No.231816/2024-CONDONATION OF DELAY IN FILING and IA
No.231820/2024-CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS**

**Diary No(s). 16861/2024 (XIV)
(FOR ADMISSION and I.R. and IA No.233591/2024-CONDONATION OF DELAY
IN FILING and IA No.233592/2024-CONDONATION OF DELAY IN REFILING /
CURING THE DEFECTS**

**Diary No(s). 18287/2024 (XIV)
(FOR ADMISSION and I.R. and IA No.234448/2024-CONDONATION OF DELAY
IN FILING and IA No.234449/2024-CONDONATION OF DELAY IN REFILING /
CURING THE DEFECTS**

Diary No(s). 18042/2024 (XIV)

SLP(C) No. 27319/2024 (XIV)

**Diary No(s). 44082/2024 (XIV)
(IA No.248584/2024-CONDONATION OF DELAY IN FILING**

**Diary No(s). 45571/2024 (XIV)
(IA No.249355/2024-CONDONATION OF DELAY IN FILING**

**Diary No(s). 45780/2024 (XIV)
(FOR ADMISSION and I.R. and IA No.245976/2024-CONDONATION OF DELAY
IN FILING and IA No.245977/2024-PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES**

**Diary No(s). 45733/2024 (XIV)
(FOR ADMISSION and I.R. and IA No.255758/2024-CONDONATION OF DELAY
IN FILING**

**Diary No(s). 42632/2024 (XIV)
(IA No.262229/2024-CONDONATION OF DELAY IN FILING and IA
No.262232/2024-CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS**

**Diary No(s). 44307/2024 (XIV)
(FOR ADMISSION and I.R. and IA No.265644/2024-CONDONATION OF DELAY**

SLP (C) No. 23016/2023 etc.

**IN FILING and IA No.265645/2024-CONDONATION OF DELAY IN REFILING /
CURING THE DEFECTS**

**Diary No(s). 45073/2024 (XIV)
[AT 2.00 P.M.]
(IA No.247202/2024-CONDONATION OF DELAY IN FILING**

**Diary No(s). 51893/2024 (XIV)
[AT 2.00 P.M.]
(IA No.277971/2024-CONDONATION OF DELAY IN FILING**

**SLP(C) No. 839/2025 (XIV)
(IA No. 301890/2024 - CONDONATION OF DELAY IN FILING**

**Diary No(s). 52825/2024 (XIV)
(IA No.281099/2024-CONDONATION OF DELAY IN FILING**

**SLP(C) No. 29691-29693/2024 (XIV)
(FOR ADMISSION)**

**Diary No(s). 53323/2024 (XIV)
(IA No.284147/2024-CONDONATION OF DELAY IN FILING**

**Diary No(s). 52421/2024 (XIV)
(IA No.292568/2024-CONDONATION OF DELAY IN FILING**

**Diary No(s). 52110/2024 (XIV)
(IA No. 9462/2025 - CONDONATION OF DELAY IN FILING and IA No.
9464/2025 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS**

**Diary No(s). 56392/2024 (XIV)
(IA No. 7641/2025 - CONDONATION OF DELAY IN FILING**

**SLP(C) No. 1727/2025 (XIV)
(IA No. 6510/2025 - CONDONATION OF DELAY IN FILING and IA No.
6511/2025 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS**

**Diary No(s). 59070/2024 (XIV)
(IA No. 6013/2025 - CONDONATION OF DELAY IN FILING**

Diary No(s). 35039/2024 (XIV)

**Diary No(s). 35062/2024 (XIV)
(IA No. 11427/2025 - CONDONATION OF DELAY IN FILING and IA No.
11428/2025 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS**

**Diary No(s). 35183/2024 (XIV)
(FOR ADMISSION and I.R.)
(IA No. 12966/2025 - CONDONATION OF DELAY IN FILING and IA No.
12967/2025 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS**

Diary No(s). 41306/2024 (XIV)

(IA No. 15344/2025 - CONDONATION OF DELAY IN FILING and IA No. 15345/2025 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

Diary No(s). 57397/2024 (XIV)

(IA No. 16606/2025 - CONDONATION OF DELAY IN FILING and IA No. 16609/2025 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

Diary No(s). 30120/2024 (XIV)

(IA No. 17664/2025 - CONDONATION OF DELAY IN FILING and IA No. 12305/2025 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

Diary No(s). 30134/2024 (XIV)

(IA No. 12615/2025 - CONDONATION OF DELAY IN FILING and IA No. 12616/2025 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

Date : 04-02-2025 These matters were called on for hearing today.

CORAM :

**HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE ARAVIND KUMAR**

For Petitioner(s) :

**Mr. Vivek Tankha, Sr. Adv.
Mr. Anup Rattan, Sr. Adv.
Mr. Vaibhav Srivastava, A.A.G.
Ms. Sugandha Anand, AOR
Ms. Rajnandani Kumari, Adv.
Mr. Bhargava Ravikumar, Adv.**

**Mr. Kartikeya Rastogi, Adv.
Mr. Puneet Rajta, Adv.
Ms. Inderdeep Kaur Raina, Adv.
Ms. Ritvika Poswal, Adv.
Mr. Akshay Girish Ringe, AOR**

**Mr. D. K. Thakur, Adv.
Ms. Tavleen Singh, Adv.
Mr. Baldev Singh, Adv.
Mr. Divyansh Thakur, Adv.
Mr. Bimlesh Kumar Singh, AOR
Mr. Rishabh Kumar Singh, Adv.
Mr. Abhinav Singh, Adv.
Mr. Rajeev Kumar Gupta, Adv.**

**Mr. Ketan Paul, AOR
Ms. Ujala Singh, Adv.
Ms. Vanshika Dubey, Adv.**

Mr. Vivek Kumar, Adv.

Mr. Abhishek Gautam, AOR

Mr. Varinder Kumar Sharma, AOR

Ms. Deeksha Gaur, Adv.

Mr. Shantanu Sharma, Adv.

Mr. Krishna Dev Jagarlamudi, AOR

Ms. Natasha Dalmia, AOR

Mr. Anand Sharma, Adv.

Ms. Shimpy Sharma, Adv.

Mr. Arman Roop Sharma, Adv.

Mr. Vishwanathan Iyer, Adv.

Ms. Pooja Sharma, Adv.

Mr. Yeshesvi Srivastava, Adv.

Mr. Vikas Maini, Adv.

Mrs. Harini Ramsankar, Adv.

M/S. Ram Sankar & Co, AOR

Mr. Nishant Kumar , AOR

Mr. Raj Kumar, Adv.

Mr. Rajiv Kumar Sinha, AOR

Mr. Karan Kapur, Adv.

Mr. Abhishek Gautam, Adv.

Mr. Naveen Kumar Kohar, AOR

Mr. Kailashi Uday Kapoor, Adv.

Mr. Jagjit Nandal, Adv.

Mr. Manish Dhingra, Adv.

Mr. Akhileshwar Jha, Adv.

Mr. Vikrant Narayan Vasudeva, AOR

Mr. Rohit Lochav, Adv.

For Respondent(s) : Mr. Ritesh Khatri, AOR

Mr. Adarsh Vashista, Adv.

Mr. Hrithik Manchanda, Adv.

Ms. Shalini Thakur, Adv.

Mr. Praveen Chandel, Adv.

Mr. Vibhav Mishra, AOR

Mr. Ashwani Kumar Gupta, Adv.

Mr. Gaurav Dhingra, AOR

Mr. Abhyendra Gupta, Adv.

Mr. Shashank Singh, Adv.

Ms. Pragati Neekhara, AOR

Mr. Atul Dong, Adv.

Mr. Aniket Patel, Adv.

Mr. Bhupender Singh, AOR
Mr. Nares Verma, Adv.

Mr. Shivam Prashar, Adv.
Mr. Rohit Dhiman, Adv.
Mr. Amol Chitravanshi, AOR

UPON hearing the counsel the Court made the following
O R D E R

- 1) List the matters on 06th February, 2025, immediately after miscellaneous matters.

(NIDHI AHUJA)
AR-cum-PS

(NAND KISHOR)
COURT MASTER (NSH)